

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road**  
**New Delhi – 110003**

[www.aptel.gov.in](http://www.aptel.gov.in)

\* \* \* \*

**CIRCULAR**

Date : 20.08.2018

It is hereby notified for information of all concerned that Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) vide O.M. No. 12/4/2018-JCA2 dated 20<sup>th</sup> August, 2018 has declared 22<sup>nd</sup> August, 2018 (Wednesday) in place of 23<sup>rd</sup> August, 2018 as a closed holiday on account of Id-ul-Zuha for all Central Government administrative offices at Delhi/ New Delhi.

Accordingly, Hon'ble Chairperson has ordered that 23<sup>rd</sup> August, 2018 (Thursday) shall be '**Working Day**' in APTEL in lieu of holiday declared on 22<sup>nd</sup> August, 2018.

**( Dr. Ashu Sanjeev Tinjan )**  
**Registrar**

Copy to :

1. Administration Section
2. All the Notice Boards of the Tribunal
3. All the PPS/PS to Hon'ble Judicial Members/Members for submission of this circular before the Hon'ble Members for information
4. Bar Room of APTEL
5. APTEL Website